

**In the National Company Law Tribunal, Jaipur**

**IB-431 (PB)/2018**

**TA No. 77/2018**

**UNDER SECTION 7 OF IBC**

**In the matter of:**

**Sh. Ashish Goyal**

**..... Applicant/Petitioners**

**VS.**

**M/s SNG Real Estate Pvt. Ltd.**

**.....Respondent**

**Order delivered on 07.09.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Ashish Makhija, Adv.

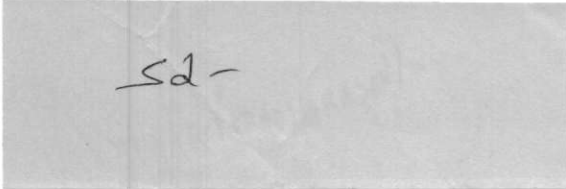
For Respondent(s) : Naresh Kumar Sejvani, Adv.

**ORDER**

Learned counsel for the petitioner is present. Learned counsel for the Corporate Debtor is also present and seeks for some more time to file reply as it is represented that certain errors have crept in drafting the reply by the counsel for the Corporate Debtor. However, it is pointed out by the learned counsel for the petitioner that 10 days time was granted to the Corporate Debtor to file reply vide order dated 24.05.2018 when the matter was pending before New Delhi Bench of NCLT. Perusal of the order dated 10.08.2018 shows that further time was also granted to the Corporate Debtor to file its reply in view of the transfer of proceedings from New Delhi Bench to Jaipur Bench and even after a lapse of



more than 4 months, the reply of the Corporate Debtor has not come in place. In view of inordinate delay on the part of the Corporate Debtor to complete the pleadings by filing its reply it will be in order to impose costs. The Corporate Debtor will be required to pay a cost of Rs. 5,000/- to Prime Minister Relief Fund within a period of seven days from today and the reply shall also come in place within the said period of 7 days. In case of non-compliance, the opportunity to file reply shall stand closed. If the Corporate Debtor chooses to file its reply within time specified, let a copy in advance of the reply be made available to the learned counsel for the petitioner and the petitioner to file rejoinder, if any, within a period of 7 days thereafter. Post the matter for enquiry on 05.10.2018.



sd-

**(R. Varadharajan)**  
**Member (Judicial)**